

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2013

Dated : 20th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Bihar Industries Association ... Appellant(s)

Versus

**Bihar Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s) : Mr. Mohit Kumar Shah

ORDER

Parties have filed their respective written submissions today.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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